

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

07.09.2012

OA No. 627/2012

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant wishes to withdraw this OA with liberty to file fresh OA, if any adverse order is passed against the applicant.

The OA is dismissed as withdrawn. The applicant is given liberty to file fresh OA, if any adverse order is passed against him.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*K. S. Rathore*

(Justice K.S.Rathore)  
Member (J)

*ahq*